

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga(Incharge)
COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 02-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE</u>				
1	SPL.CASE	100068/2002	STATE ACB BUM MUMBAI Vs SUDHAKAR GHANSHYAM SARODE ETC 13	SPP
<u>ARGUMENTS</u>				
2	CRI APPEAL	100052/2016	Sushil Motilal Mehta-Aplnt. Vs Binoy Janak Maniyar - Respondent	Nimish Desai
<u>HEARING</u>				
3	MISC APPLN ACB	101626/2019	The State of Maharashtra Anti Corruption Bureau Vs Mahendra Nagindas Chauhan and Anr	
<u>EVIDENCE</u>				
4	SPL CASE ACB	100091/2017	The State of ACB, BMU Vs Narayan Dattu Gherde and anthoer 1	
<u>COMPLIANCE</u>				
5	CRI M A	100290/2016	Haseeb Kizhake Purayli @ App - -/16 @ MA 289/16 - Applicant Vs C. R. Bawiskar and The State of Maharashtra - Respondent	Vikram R. Chavan
6	CRI APPEAL	100264/2016	Haseeb Kizhake Purayil-Aplnt. Vs C. R .Bawiskar and State of Maharashtra-Respdt.	Vikram R. Chavan
<u>STAYED BY HONBLE HIGH COURT</u>				
7	MISC APPLN ACB	100037/2016	Baban Ganpat Jadhav Vs State of Maharashtra and others	

(Main Matter MISC APPLN ACB/0100033/2014)

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga(Incharge)
COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100324/2015	Rupali Shashank Tyagi @ MA 96115 @ BA 97615 - Vinay Vyas and Applicnat Vs Devendra Kundanlal Sethi - The state of Maharashtra - Respondent	Associates
2	CRI REV APP	100208/2018	Nandini Nimesh Suchde - Applicant Vs The State of Maharashtra and Sr. Inspector of Police - Azad Maidan Police Station - Respondent	Aditya Pratap and Ass.
<u>HEARING</u>				
3	MISC APPLN ACB	100258/2019	Sanjraj Harischandra Mangeshkar Vs The State of Maharashtra ACB and Others	
4	MISC APPLN ACB	102114/2019	The State ACB BMU Vs Raosaheb Bhila Tele	
<u>EVIDENCE PART HEARD</u>				
5	SPL CASE ACB	100075/2017	The State of ACB, BMU Vs Laxman Dhanu Pawar	
<u>EVIDENCE</u>				
6	SPL CASE ACB	100015/2013	The State ACB BMU Vs Shri. Baban Shivram Kadam	APP Desai Waghmare
7	SPL CASE ACB	100050/2017	The State ACB BMU Vs Pushkar Tarachand Meshram and others	
(Main Matter REMAND APPLN ACB/0100007/2016)				
8	SPL CASE ACB	100059/2018	The State of ACB BMU Vs Ashok Sahebrao Pol and others	
<u>APPEARANCE</u>				
9	MISC APPLN ACB	100873/2019	Mithun Balaso Sawant and Anr Vs The State of Maharashtra ACB	Sharad Mulik
<u>REPORT</u>				
10	CRI APPEAL	100713/2017	Yogesh Sudesh Choudhary@Goel@MA-201-17,BA-1756-17-Aplnt. Vs The State of Maharashtra-EOW. Unit 3-Respdt.	Kamlesh Mishra

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga(Incharge)
COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE ACB	100084/2013	The State ACB Mumbai Vs Manoj Anant Gavkar	
2	SPL CASE ACB	100045/2017	The State ACB BMU Vs Pandit Arjun Devare	
(Main Matter REMAND APPLN ACB/0100055/2015)				
<u>EVIDENCE</u>				
3	SPL CASE ACB	100005/2015	The State ACB, BMU Vs Preakash Vasant Deshmukh	
4	SPL CASE ACB	100006/2016	The State ACB BMU Vs Pravin Gangadhar Salgaonkar	
<u>CHARGE</u>				
5	SPL CASE ACB	100091/2018	The State of ACB Vs Jitendra Pandurang Khandagale	
<u>COMPLIANCE</u>				
6	SPL CASE ACB	100027/2017	The State ACB BMU Vs Shri Hari Punja Kedar and others	
<u>APPEARANCE</u>				
7	MISC APPLN ACB	101627/2019	The State of Maharashtra Anti Corruption Bureau Vs Manoj Anant Gaonkar	
<u>CROSS-EXAMINATION</u>				
8	SPL CASE ACB	100057/2016	The State ACB BMU Vs Bhimrao Jagannath Jankar	
(Main Matter REMAND APPLN ACB/0100005/2016)				

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga(Incharge)
COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE ACB	100041/2017	The State ACB Vs Ashok Kashinam Gajbhiye and another	
(Main Matter REMAND APPLN ACB/0100030/2015)				
<u>EVIDENCE</u>				
2	SPL CASE ACB	100052/2017	The State ACB BMU Vs Rajesh Udayshing Padavi and others	
3	SPL CASE ACB	100100/2017	The State of ACB Vs Sanjiv Pushpavadan Shah and other 1	
<u>CHARGE</u>				
4	SPL CASE ACB	100050/2018	STATE GOVERNMENT ACB Vs Milan Mohan Ghone	
<u>COMPLIANCE</u>				
5	SPL CASE ACB	100056/2017	The State ACB BMU Vs Dhananjay Vasant Sinkar	
(Main Matter REMAND APPLN ACB/0100033/2016)				
<u>REPLY/SAY</u>				
6	MISC APPLN ACB	100308/2019	The State of Maharashtra ACB BMU Vs Nana Hiranman Pawar	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga(Incharge)
COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100800/2018	M/s. Siddhivinayk Engineers @ MA 2509-18 @ BA 2480-18 - Appellant Vs M/s. D. S. Steels Prop. - Respondent	Priten P. Killedar and Co.
2	CRI REV APP	100540/2019	L. Viswanathan-Aplcnt. Vs Sanjeev Kumar Gaur and The State of Maharashtra-Respdt.	Girish Kulkarni
<u>HEARING</u>				
3	CRI APPEAL	100695/2017	Zahid Razak Motorwala -Aplnt. Vs Soveba Zahid Motorwala and The State of Maharashtra - Respondent	Anjali Patil
<u>EVIDENCE PART HEARD</u>				
4	SPL CASE ACB	100039/2016	The State ACB BMU Vs Ashok Mulchand Gond	APP Lade Adv. Bagade
<u>EVIDENCE</u>				
5	SPL CASE ACB	100059/2016	The State ACB Vs Avinash Sureshrao Ghodke	
6	SPL CASE ACB	100077/2018	The State of ACB BMU Vs Sandeep Ranoji Badhe	
<u>CHARGE</u>				
7	SPL CASE ACB	100040/2019	The State- ACB BMU Vs Kiransingh Ashoksingh Patil	
<u>REPLY/SAY</u>				
8	SPL CASE ACB	100093/2017	The State of ACB, BMU Vs Pradeep Dilip Jadhav	
9	SPL CASE ACB	100015/2019	The State of ACB BMU Vs Pradeep Ramchandra Taware	
<u>CROSS-EXAMINATION</u>				

CITY CIVIL AND SESSION COURT MUMBAI
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COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	SPL CASE ACB	100031/2016	The State ACB BMU Vs Pankaj Nilkanth Patil	

(Main Matter REMAND APPLN ACB/0100021/2015)

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga(Incharge)
COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 07-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	MISC APPLN ACB	101781/2019	The State ACB BMU Vs Dilip Tukaram Pawar and Anr	
<u>CHARGE</u>				
2	SPL CASE ACB	100035/2019	The State- ACB,BMU Vs Roshan Pandurang Hate	
<u>COMPLIANCE</u>				
3	SPL CASE ACB	100027/2018	The State of ACB Vs Rajesh Pandurang Lokhande and another 1	
(Main Matter REMAND APPLN ACB/0100474/2017)				
4	SPL CASE ACB	100080/2018	The State of ACB BMU Vs Sagar Uttam Shinde and others	
<u>REPLY/SAY</u>				
5	SPL CASE ACB	100018/2018	The State of ACB Vs Rajashri Shripad Palande and another 1	
(Main Matter REMAND APPLN ACB/0100009/2015)				
